

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 12 / 04 / 2016

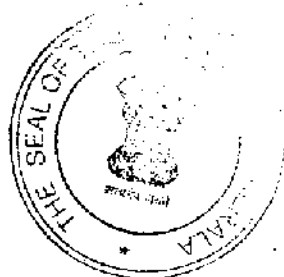
PROCEEDINGS

Judiciary – General Transfers of Sub Judges / CJMs – Orders issued.

ORDER NO. B1(A) - 61 / 2016

As part of the General Transfers, 2016 of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i> Sl. No	<i>II</i> Name and Designation	<i>III</i> Post	<i>IV</i> Charge of column II to be handed over to	<i>V</i> Charge to be taken from
1	Shri Krishnakumar N.R., Sub Judge, Hosdurg	Principal Sub Judge, Thrissur	Sub Judge, Kasaragod	Smt. Seetha P.N. (Sl.No.6)
2	Smt. Cijimol Kuruvilla CJM, Thiruvananthapuram	Principal Sub Judge, Ernakulam	JMFC-I, Thiruvananthapuram	Shri Mohit C.S. (Sl.No.13)
3	Shri P.V.Anishkumar, Chief Judicial Magistrate Thalssery	CJM, Thiruvananthapuram	Shri P.Saidalavi (Sl.No.4)	JMFC-I, Thiruvananthapuram
4	Shri P.Saidalavi, Addl. CJM, Thalassery	CJM, Thalassery	Shri. Anilkumar K.P.(Sl.No.18)	Shri P.V.Anishkumar (Sl.No.3)
5	Shri Anil K. Bhaskar Sub Judge, Vadakara,	Principal Sub Judge, Thalassery	Sub Judge, Koyilandi	Shri P.Sabarinathan (Sl.No.8)
6	Smt. P.N.Seetha, Principal Sub Judge, Thrissur	Addl. CJM(Chit cases), Thrissur	Shri N.R. Krishnankumar (Sl.No.1)	Shri K.P.Anilkumar (Sl.No.18)
7	Shri. C.K.Baiju, Sub Judge, Perumbavoor	Principal Sub Judge, Thiruvananthapuram	Sub Judge, Muvattupuzha	Shri V.Satheeshkumar (Sl.No.16)
8	Shri.P Sabarinathan , Prl Sub Judge , Thalassery	Addl. Sub Judge, Thalassery	Shri Anil K.Bhaskar (Sl.No.5)	Shri Varghese A.F. (Sl.No.10)



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I	II	III	IV	V
9	Shri Hafees Mohammed Sub Judge, Kottarakkara	Addl.CJM, Thiruvananthapuram	Sub Judge, Karunagappally	JMFC-I, Thiruvananthapuram
10	Shri. Varghese A.F, Addl. Sub Judge, Thalassery	Addl. Sub Judge-II, Kozhikode	Shri P. Sabarinathan (Sl.No.8)	Principal Sub Judge, Kozhikode
11	Shri Seshadrinathan .N, Sub Judge, Chavakkad	Addl.Sub Judge-II Ernakulam	Addl.Sub Judge-II, Thrissur	Additional Sub Judge-I, Ernakulam
12	Shri Abdul Jaleel, Sub Judge Payyannur	Sub Judge, Kottarakkara	Sub Judge, Kannur	Sub Judge, Karunagappally
13	Shri Mohit C.S., Principal Sub Judge, Ernakulam	Addl.Sub Judge-III, Ernakulam	Smt. Cijimol Kuruvilla(SI.No.2)	Additional Sub Judge-I, Ernakulam
14	Smt Sujayamma V.B. Add Sub Judge-III, Ernakulam	Addl.Sub Judge-I, Thrissur	Add Sub Judge-I, Ernakulam	Addl.Sub Judge-II, Thrissur
15	Shri. Ijas A. Addl CJM Thiruvananthapuram	Secretary, DLSA, Kottayam	JMFC-I, Thiruvananthapuram	Principal Sub Judge, Kottayam
16	Shri.V.Satheesh Kumar, Principal Sub Judge, Thiruvananthapuram	Addl. Sub Judge-II, Thiruvananthapuram	Shri Baiju C.K. (Sl.No.7)	Assume charge
17	Smt Titty George Addl Sub Judge-II, Kozhikode	Sub Judge, Hosdurg	Principal Sub Judge, Kozhikode	Sub Judge, Kasaragod
18	Shri. Anilkumar K.P. Addl. CJM (Chit cases)Thrissur	Addl.CJM, Thalassery	Smt. P.N.Seetha (Sl.No.6)	Shri P.Saidalavi (Sl.No.4)
19	Shri.Harikumar K.N. Addl Sub Judge-II, Ernakulam	Sub Judge, Chavakkad	Addl Sub Judge-I, Ernakulam	Addl.Sub Judge-II, Thrissur
20	Shri. Thushar M. Addl Sub Judge-I, Thrissur	Sub Judge, Payyannur	Addl.Sub Judge-II, Thrissur	Sub Judge, Kannur
21	Shri Suresh Kumar C. (Jr.) ,Secretary, DLSA, Kottayam	Sub Judge Vadakara	Principal Sub Judge, Kottayam	Sub Judge, Koyilandi



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I	II	III	IV	V
Shri.G.R. Bilkul Sub Judge, 22 Nedumangad		Sub Judge, Pala	Sub Judge, Attingal	Principal Sub Judge, Kottayam

The Officers at Sl.No 3 & 4 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

Officers at Sl.No.21 & 22 are not eligible for transfer grant and joining time.

The Officers at Sl.No 1, 2,5,6,7 ,9, 12 & 17 to 22 are eligible for Special Pay for extra administrative work @ Rs.1,875/- per month in their new posts.

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All officers transferred by these proceedings is directed to take charge in their new posts on 19-05-2016.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.



(By Order)

N. Anil Kumar
N.Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(22 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The 14 Principal District Judges
The Chief Judicial Magistrates of Thiruvananthapuram, Thrissur & Thalassery
The Officers and court concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.